

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1572

ANSWERED ON:03.08.2005

ALLEGED CORRUPTION IN MCI

Chowdhury Shri Adhir Ranjan;Nikhil Kumar Shri ;Purandeswari Smt. Daggubati;Saroj Shri Daroga Prasad

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received representations from Members of Parliament and general public about alleged rampant corruption in the Medical Council of India ;
- (b) if so, the details of the facts in this regard;
- (c) whether the Government has decided to bring changes in the functioning of Medical Council of India ; and
- (d) if so, the details in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE ( SMT. PANABAKA LAKSHMI)

(a) to (d) Government has been receiving both verbal and written complaints regarding the functioning of MCI from number of persons including Members of Parliament. Such complaints as and when received, are dealt as per the relevant rule provisions.

To ensure transparency and smooth functioning of MCI, the Government has moved a proposal for amending the Indian Medical Council Act, 1956.